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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 27<sup>th</sup> OF MARCH, 2023**

**WRIT PETITION No. 19835 of 2003**

**BETWEEN:-**

**A.N.SHARMA S/O NOT MENTION, AGED ABOUT 60  
YEARS, OCCUPATION: AUDITOR(ACCOUNTANT) O/O  
JOINT DIRECTOR OFFICE SAGAR, DEPARTMENT OF  
AGRICULTURE SAGAR DISTRICT SAGAR (MADHYA  
PRADESH)**

**.....PETITIONER**

**(NONE)**

**AND**

- 1. THE STATE OF MADHYA PRADESH THROUGH  
SECRETARY AGRICULTURE DEPARTMENT  
VALLABH BHAWAN, BHOPAL (MADHYA  
PRADESH)**
- 2. THE SECRETARY, FINANCE DEPARTMENT  
BHOPAL (MADHYA PRADESH)**
- 3. DIRECTOR, AGRICULTURE DEPARTMENT  
BHOPAL (MADHYA PRADESH)**
- 4. ZONAL MANAGER, AGRICULTURE DEPARTMENT  
SAGAR DIVISION, SAGAR (MADHYA PRADESH)**

**.....RESPONDENTS**

**(BY SHRI PIYUSH BHATNAGAR - PANEL LAWYER)**

*This petition coming on for hearing this day, the court passed the  
following:*

**ORDER**

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

**(VIVEK AGARWAL)**  
**JUDGE**

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